Subject:-Weekly Report in respect of important developments in CBEC for the week –26.03.18 to 28.03.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –26.03.18 to 28.03.18.

1. Administrative Changes:-

- Order regarding placement of services of Shri Pawan kumar Sinha, IRS (C&CE), Group ‘A’ officer to the International Anti-Corruption Academy (IACA), Laxenburg, Austria as a Director of Academic Programmes, on deputation basis, has been issued vide Office Order No.40/2018 dated 26.03.2018.
- Order regarding extension of loan period 02 (two) IRS(C&CE), Group ‘A’ officer in the grade of Addl./Joint Commissioner of Customs & Central Excise with NACIN, has been issued vide Office Order No.41/2018 dated 26.03.2018.
- Order regarding placement of services of 02(two) IRS (C&CE) Group ‘A’ officers as Additional Director in serious Fraud Investigation Office under Ministry of Corporate Affairs on deputation basis, has been issued vide Office Order No.42/2018 dated 27.03.2018.
- Order regarding assignment of additional charge in the grade of Chief Commissioner has been issued vide Office Order No.43/2018 dated 27.03.2018.
- Order regarding foreign deputation of Dr. Prem Chand Verma, Additional Director General, DGEP as General Manager of the Indian Table Tennis women Team for the 21st Commonwealth Games, has been issued vide Office Order No.44/2018 dated 28.03.2018.
- Order regarding extension of deputation tenure for a period of further 3 months of Shri Rajendra Kumar Meena, IRS (C&CE:2004) with World Customs Organisation (WCO), has issued vide Office Order No.45/2018 dated 28.03.2018.

2. Legislative Changes:-

- Notification No. 23/2018-Cus-IV (N.T.) dated 28.03.2018 has been issued to amend notification No.82/2017-Cus (N.T.) specifying Jurisdiction of Chief Commissioners and Commissioners of Customs.
- Notification No.24/2018-Customs-IV (N.T.) dated 28.03.2018 has been issued for amendment of Notification No.92/2017-Cus (N.T.) specifying Jurisdiction Commissioner of Customs (Appeal).
- Notification No.25/2018-Customs-LC (N.T.) dated 28.03.2018 has been issued for amendment of Notification No.64/94-Cus (N.T.) dated 21.06.1994.
- Notification No.27/2018-Customs-IV(N.T.) dated 28.03.2018 issued for appointment of Customs Airports as International Courier Terminals.
- Notification No.35/2018-Cus, dated 28.03.2018 issued to amend various Customs exemption Notifications to exempt integrated tax and goods and services tax compensation cess on import of goods under Advance Authorisation/EPCG Schemes till 01.10.2018.
- Notification No.17/2018-Cus (ADD), dated 27.03.2018 issued to impose anti-dumping duty on Veneered Engineered Wooden Flooring, originating in or exported from China PR, Malaysia, Indonesia and the European Union.

(Hemambika R. Priya)
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Admin)
3. Member (GST)
4. Member (Budget)
5. Member (CX, ST & Legal)
6. Member (IT)
7. Member (Customs)

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